

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 23
TO BE ANSWERED ON THE 18TH JULY, 2017

e-NATIONAL AGRICULTURAL MARKET

*23. SHRI BHARAT SINGH:
SHRI MANSHANKAR NINAMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण
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be pleased to state:

- (a) whether the Government has started the work to integrate e-National Agricultural Market (e-NAM) platform with markets;
- (b) if so, the total number of markets integrated with e-NAM so far, State/ UT-wise;
- (c) whether the Government has taken any special steps to expedite the process of integrating the remaining markets with e-NAM platform;
- (d) if so, the details thereof; and
- (e) the target fixed for integrating all the regulated mandis with e-NAM platform along with the time by which it is likely to be achieved?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण ½â"ãè

(SHRI RADHA MOHAN SINGH)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO. 23 DUE FOR REPLY ON 18TH JULY, 2017.**

(a): Yes, Madam.

(b): So far, 455 markets from 13 States have been integrated with National Agriculture Market (e-NAM) portal, State/UT wise total number of markets integrated with e-NAM is annexed.

(c) & (d): As of now, the Government has approved, in-principle, the integration of 542 markets of 16 States/UTs with e-NAM. The concerned States/UTs who have been given in principle approval but their markets are yet to be on-boarded have been advised to adopt the 3 mandatory requirements, namely; (i) single point levy of market fee; (ii) single unified trading license in the State; (iii) e-trading and send detailed project proposals for integrating the markets with e-NAM. Further, the software and other infrastructure required for integration of markets on the web based platform has been standardized during the phase-1 of implementation and the on-boarding of new markets is happening in a smooth manner.

(e): As per approved e-NAM scheme, 585 regulated markets across the country are to be integrated with e-NAM portal by March, 2018.

Annexure

List of markets integrated with e-NAM

Sl.No.	State	Total number of markets integrated
1.	Andhra Pradesh	22
2.	Chhattisgarh	14
3.	Gujarat	40
4.	Haryana	54
5.	Himachal Pradesh	19
6.	Jharkhand	19
7.	Madhya Pradesh	58
8.	Maharashtra	45
9.	Odisha	10
10.	Rajasthan	25
11.	Telangana	44
12.	Uttar Pradesh	100
13.	Uttarakhand	05
	Total	455
